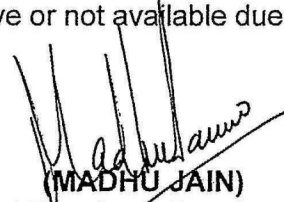


**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT :: ROHINI COURT :: DELHI**

**ORDER**

In view of the Order No. 925/26128-26198/Admn-I/P&T/HQs/2023 dated 11.04.2023 of Ld. Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi, it is ordered that Sh. Kanwar Singh Sehrawat, Administrative Officer (Judl.) shall look after the work of **Public Information Officer (North)** with immediate effect till further orders.

Sh. Kanwar Singh Sehrawat, Administrative Officer (Judl.) is also directed to look after the work of **Link Drawing & Disbursing Officer (North)** as and when **Sh. Ram Charan Dhiwar, Drawing & Disbursing Officer (North)** happens to be on leave or not available due to any reason.


  
(MADHU JAIN)

**Principal District & Sessions Judge  
North District, Rohini Courts, Delhi.**

No. 12715-12768 F2N(2)/Admn./T&P/(North)/RC/2023 Dated, Delhi the 26/04/2023

**Copy forwarded for information and necessary action to :-**

1. Ld. Principal District & Sessions Judge (HQ), Tis Hazari Courts, Delhi.
2. Ld. Principal District & Sessions Judge, North-West District, Rohini Courts, Delhi.
3. All the Judicial Officers, North District, Rohini Courts, Delhi.
4. The HoO, North & North-West Districts, Rohini Courts, Delhi.
5. The HoO/DDO, (Central) Tis Hazari Courts, Delhi.
6. The Administrative Civil Judge, North District, Rohini Courts, Delhi.
7. The Principal Accounts Officer, Govt. of NCT of Delhi, A-Block, Vikas Bhawan, New Delhi.
8. The Pay & Accounts Officer, Pay & Accounts Office No. VI, Tis Hazari Court, Delhi
9. Sh. Kanwar Singh Sehrawat, Administrative Officer (Judl.), North District, Rohini Courts, Delhi.
10. Sh. Ram Charan Dhiwar, Accounts Officer, North District, Rohini Courts, Delhi.
11. The Dealing Official, Personal File & ACR Seat, Tis Hazari Courts, Delhi.
12. The Web-Site Committee, Rohini Courts, Delhi for uploading on website.
13. The Web-Site Committee, Tis Hazari Courts, Delhi for uploading on website.
14. The Personal Office of the undersigned.
15. The Facilitation Centre, District Court Rohini, Delhi.
16. The Record Officer, (RTI), North District, Rohini Courts, Delhi.
17. The Dealing Official, LAYERS Seat, Admn. I, Tis Hazari Courts, Delhi.
18. The In-Charge, R & I Branch, Rohini Courts, Delhi for uploading the same in LAYERS.

  
**Branch In-Charge, Admn. Branch  
North District, Rohini Courts, Delhi.**